

TELECOM DISPUTES SETTLEMENT AND APPELLATE TRIBUNAL

NEW DELHI

DATED THE 13th AUGUST, 2001

APPEAL NO. 3 of 2001

(With M.P.No. 17 of 2001 M.A.No. 36 of 2001)

FASCEL Ltd. ... Appellants

Versus

Bharat Sanchar Nigam Ltd. & Ors. ... Respondents

BEFORE:

**HON'BLE MR. JUSTICE SUHAS C. SEN,
CHAIRPERSON**

MR. R.U.S. PRASAD, MEMBER

MR. P.R. DASGUPTA, MEMBER

For the Appellants : Mr. Deepankar Gupta, Senior Advocate
Ms. Pallavi S. Shroff
Mr. T. Srinivasan Muthry,
Mr. P.K. Prabhat, advocates with him

For the Respondents :

BSNL Mr. Kirit Rawal, ASG
Mr. Maninder Singh,
Mr. Ankur Talwar & Ritika Anand,
Advocates with him

ABTO : Mr. Ramji Srinivasan, Advocate
Mr. Navendar Singh, Advocate
Mr. Geeta Nair, Advocate.

ORDER

The Appeal is dismissed as withdrawn

Sd/-

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(SUHAS C. SEN)
CHAIRPERSON

Sd/-

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(R.U.S. PRASAD)
MEMBER

Sd/-

.....
(P.R.DASGUPTA)
MEMBR

